

**CONSOLIDATED STATEMENT SHOWING PENDENCY ARREARS MAIN & MISC.OF CIVIL& CRIMINAL CASES  
FOR THE MONTH OF \_\_\_\_\_ 2020 IN THE COURT OF \_\_\_\_\_**

Present :-

S.NO	Name of the case	Opening balance			Institution during the month			Disposal of cases during the month			Closing Balance at the end of the month			%age increaes or decreases in pendency vis-a-vis previous months			Disposal of caseswhich are more than 5 yrs.old			Pendency of caseswhich are more than 5 yrs.old at the end of the month			
		Civil	CR.>`	Total	Civil	CR.>`	Total	Civil	CR.>`	Total	Civil	CR.>`	Total	Civil	CR.>`	Total	Civil	CR.>`	Total	Civil	CR.>`	Total	
1	Main																						
2	Misc.																						
3	Total																						

<b>3(a)</b>	<b>Whether any Statewide/Regional conferenceheld during the month</b>	
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<b>3(b)</b>	<b>No. of officers who participated in the said conference</b>	
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<b>3(c)</b>	<b>Have any targets been fixed and indicated to the participants officers,if so,what are the targets?</b>	
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<b>4</b>	<b>What is the progress made on those targets district-wise</b>	
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